

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No. 07/(MAH)/2016
CA No. 38/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE PARTIES: Mr. Girish Chandrakant Nirgun
V/s.
M/s. Mangalmurti Mats Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241, 242, 244 & 246 of the Companies
Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Prachi Manekar	Adv for Respondent <u>Order</u>	Prachi

CA. No. 38/241,242, 244 & 246/ NCLT/MB/MAH/2016

IN

CP. No. 07/241,242, 244 & 246/NCLT/MB/MAH/2016

At request of the parties, list this matter on 20th September, 2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

M. K. SHRAWAT
Member (Judicial)